



\$~Full Bench 1-5.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>C.O. (COMM.IPD-TM) 151/2022</u>

LIBERTY FOOTWEAR COMPANY

..... Petitioner

Through: Mr. Kapil Wadhwa, Ms. Surya Rajappan, Ms. Tejasvini Puri and Ms. Vasanthi Hariharan, Advs.

Versus

LIBERTY INDUSTRIAL GROUP PTE LTD. & ANR. Respondents Through: Mr. Nirupam Lodha, Mr. Gautam Wadhwa, Advs. for Liberty Industrial

Group Pte Ltd. Mr. Harish Vaidyanathan, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Mr. Lakshay Gunawat,

2.

+ <u>C.O. (COMM.IPD-TM) 778/2022 & I.A. 20333/2022</u>

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Advs.

Through: Mr. Saurav Agarwal, Mr Adarsh Ramanujan, Ms Sulekha Agarwal, Ms Allaka M, Advs.

Versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Kapil Wadhwa, Ms. Sindoora VNL, Ms. Twinkle Rathi, Ms. Thithiksha Padman and Ms. Tejasvini Puri, Advs. Mr. Harish Vaidyanathan, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Mr. Lakshay Gunawat, Advs.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 25/05/2025 at 10:51:53





3. + <u>C.O. (COMM.IPD-TM) 782/2022 & I.A. 20524/2022</u>

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr. Saurav Agarwal, Mr Adarsh Ramanujan, Ms Sulekha Agarwal, Ms Allaka M, Advs.

Versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Kapil Wadhwa, Ms. Sindoora VNL, Ms. Twinkle Rathi, Ms. Thithiksha Padman and Ms. Tejasvini Puri, Advs. Mr. Harish Vaidyanathan, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Mr. Lakshay Gunawat, Advs.

4.

+ <u>C.O. (COMM.IPD-TM) 783/2022</u>

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr. Saurav Agarwal, Mr Adarsh Ramanujan, Ms Sulekha Agarwal, Ms Allaka M, Advs.

Versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Kapil Wadhwa, Ms. Sindoora VNL, Ms. Twinkle Rathi, Ms. Thithiksha Padman and Ms. Tejasvini Puri, Advs. Mr. Harish Vaidyanathan, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Mr. Lakshay Gunawat, Advs.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 25/05/2025 at 10:51:53





5. + <u>C.O. (COMM.IPD-TM) 179/2023</u>

THE HERSHEY COMPANY Through:

Y Petitioner
Mr. Urfee Roomi, Ms. Janaki Arun, Ms. Apoorva Bharti, Advs.

Versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH NAMKEEN & ANR.

..... Respondents

Through: Mr. Harish Vaidyanathan, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, Mr. Krishnan V., Mr. Lakshay Gunawat, Advs.

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE SANJEEV NARULA HON'BLE MS. JUSTICE TARA VITASTA GANJU HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

%

<u>ORDER</u> 13.03.2024

1. The contesting parties are directed to file their short written submissions not exceeding five pages each along with the judgments that they wish to rely upon within three weeks.

2. Since, the present batch of matters involves questions of vital public importance, we appoint Mr. Gaurav Pachnanda, Senior Advocate as *Amicus Curiae* to assist this Court. Registry is directed to forward copies of the paper books alongwith the order passed today to learned *Amicus Curiae*.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 25/05/2025 at 10:51:53





3. List on 10th May, 2024.

ACTING CHIEF JUSTICE

VIBHU BAKHRU, J

SANJEEV NARULA, J

TARA VITASTA GANJU, J

MANMEET PRITAM SINGH ARORA, J

MARCH 13, 2024 N.Khanna

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 25/05/2025 at 10:51:53